

aims at upgrading the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them suitable employment or make them suitably skilled to go for self-employment.

(c) and (d) The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 came into force on 9th December, 2013. The Act covers all women, irrespective of their age or employment status and protects them against sexual harassment at all workplaces both in public and private sector, whether organised or unorganised. The Act mandates all the workplace having more than 10 workers to constitute Internal Complaint Committee (ICC) for receiving complaints of sexual harassment. Similarly, the Appropriate Government is authorised to constitute Local Complaint Committee (LCC) in every district which will receive complaints from organisations having less than 10 workers or if the complaint is against the employer himself.

Under the provisions of the Minimum Wages Act, 1948, the wages fixed by the appropriate Government are equally payable to both male and female workers and the Act does not discriminate on the basis of gender. The Equal Remuneration Act, 1976 provides for payment of equal remuneration to men and women workers for same work or work of similar nature without any discrimination. In the Central sphere, the enforcement of the act is entrusted to the Chief Labour Commissioner (Central) who heads the Central Industrial Relations Machinery (CIRM). In cases where the State Governments are “appropriate Government”, the enforcement of provisions of Equal Remuneration Act is done by the State Labour Departments. Central Government is regularly monitoring the implementation of the Equal Remuneration Act. To ensure enforcement of provisions of the Act, regular inspections are carried out and prosecutions are launched against those found violating the Act, both at Central and State level in their respective sphere.

Creating self-employment opportunities in the country

2353. SHRI ABDUL WAHAB: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the various efforts made and results achieved to create employment and self-employment opportunities in the country during each of the last three years; and

(b) the results achieved specially in Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Government has taken various steps for generating employment in the country including Kerala

like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small and Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) Scheme run by Ministry of Rural Development and Deen Dayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM) run by Ministry of Housing and Urban Affairs. Details of the employment generated through these schemes/programmes including Kerala are given in the Statement (*See below*).

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to set up or expand their business activities. Under PMMY, as on 30.11.2018, the number of loans sanctioned is 14.75 core.

Pradhan Mantri Rojgar Protsahan Yojana has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivizing employers for employment generation. Under this scheme, Government is paying the entire employer's contribution (12% or as admissible) towards the EPS and EPF for all sectors w.e.f. 01.04.2018 to all eligible new employees for the next 3 years from the date of registration of the new employee. Till 26th December, 2018, benefits have been given to 1.21 lakh establishments covering 98.05 lakh beneficiaries.

Statement

Details of the employment generated schemes/programmes including Kerala

(a) State/UT-wise Employment generated under Prime Minister's Employment Generation Programme (PMEGP)

Sl. No.	State/UT	Estimated employment generated (No. of persons)			
		2015-16	2016-17	2017-18	2018-19#
1	2	3	4	5	6
1.	Jammu and Kashmir	12115	11691	30024	1064
2.	Himachal Pradesh	5134	6916	7088	9008
3.	Punjab	7762	9858	12160	1496
4.	UT Chandigarh	323	376	360	16424
5.	Uttarakhand	6161	9890	12904	10776
6.	Haryana	7232	11016	13744	11792

1	2	3	4	5	6
7.	Delhi	2048	952	920	384
8.	Rajasthan	14537	13408	12614	232
9.	Uttar Pradesh	43059	36315	43456	14488
10.	Bihar	19624	25872	18456	8024
11.	Sikkim	397	201	296	5528
12.	Arunachal Pradesh	104	1984	1672	27752
13.	Nagaland	4998	7783	7440	4472
14.	Manipur	2715	8419	4800	15360
15.	Mizoram	9072	3400	1992	9520
16.	Tripura	5355	17961	8928	0
17.	Meghalaya	4824	2632	600	8040
18.	Assam	9026	31498	18256	21960
19.	West Bengal	12746	26604	10928	4680
20.	Jharkhand	12873	10400	8888	1472
21.	Odisha	17629	20392	19192	3336
22.	Chhattisgarh	9496	12856	11704	3296
23.	Madhya Pradesh	16497	15520	14432	11808
24.	Gujarat*	14960	11629	15008	368
25.	Maharashtra **	20161	17799	26632	7288
26.	Andhra Pradesh	7740	14148	12216	9616
27.	Telangana	7761	6445	9520	200
28.	Karnataka	17284	30286	16920	20344
29.	Goa	500	660	400	7440
30.	Lakshadweep	0	00	00	2904
31.	Kerala	9653	13068	10776	128
32.	Tamil Nadu	20836	25764	32760	25888
33.	Puducherry	447	699	352	9240
34.	Andaman and Nicobar Islands	293	1398	1744	10528
TOTAL		323362	407840	387184	284856

* including Daman and Diu.

** including Dadra and Nagar Haveli.

as on 30.11.2018.

Source: M/o Micro, Small and Medium Enterprises.

(b) State/UT-wise Households provided employment and Persondays Generated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA)

(Figures in lakh)

Sl. No.	State/UT	Households provided employment				Persondays Generated			
		2015-16	2016-17	2017-18	2018-19*	2015-16	2016-17	2017-18	2018-19*
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	36.07	39.84	39.92	39.81	1992.10	2060.90	2120.10	1857.71
2.	Arunachal Pradesh	1.81	2.03	1.42	0.97	50.45	85.35	42.80	27.03
3.	Assam	15.02	15.71	16.85	10.63	486.33	466.09	481.15	258.60
4.	Bihar	14.87	22.95	22.49	21.59	670.92	858.36	817.67	728.48
5.	Chhattisgarh	21.74	21.32	23.26	19.92	1013.96	885.94	1199.29	809.43
6.	Goa	0.06	0.07	0.07	0.01	1.07	1.26	0.99	0.08
7.	Gujarat	5.57	7.16	8.61	6.73	225.41	271.06	353.09	250.22
8.	Haryana	1.69	2.81	2.73	1.51	48.48	84.91	90.34	41.31
9.	Himachal Pradesh	4.24	5.29	5.11	4.46	177.71	236.61	220.06	172.92
10.	Jammu and Kashmir	6.53	6.21	6.94	4.08	316.32	315.59	378.30	181.47
11.	Jharkhand	11.26	17.43	14.45	10.47	585.61	707.44	592.75	396.65
12.	Karnataka	12.36	18.18	19.04	14.59	598.38	914.06	858.13	538.75
13.	Kerala	15.06	14.57	13.12	12.94	741.60	684.48	619.50	493.99
14.	Madhya Pradesh	27.02	28.02	34.81	30.55	1237.42	1130.39	1622.68	1274.29
15.	Maharashtra	12.75	14.33	16.98	14.11	763.37	708.99	825.32	532.26
16.	Manipur	4.74	5.16	4.91	4.33	75.33	119.03	61.25	44.03
17.	Meghalaya	3.68	4.15	4.27	3.43	199.71	282.54	291.88	153.61
18.	Mizoram	1.90	1.89	1.91	1.94	131.26	168.23	144.38	111.22
19.	Nagaland	4.17	4.18	4.10	3.10	212.07	290.71	237.01	53.13
20.	Odisha	19.98	20.33	23.07	18.57	894.46	774.48	922.17	618.49
21.	Punjab	4.74	5.36	6.64	4.79	144.34	157.73	223.14	111.68
22.	Rajasthan	42.21	46.35	45.14	36.41	2340.48	2595.93	2397.05	1469.43
23.	Sikkim	0.66	0.68	0.64	0.54	43.84	46.12	34.61	20.09
24.	Tamil Nadu	60.53	62.62	58.15	47.26	3686.75	3999.42	2388.81	1303.66
25.	Telangana	25.65	25.60	25.32	24.11	1417.76	1082.19	1147.44	1045.51
26.	Tripura	5.70	5.77	5.23	5.16	538.60	460.52	175.97	145.54
27.	Uttar Pradesh	54.35	50.09	48.65	39.96	1822.22	1575.01	1816.80	1322.33

1	2	3	4	5	6	7	8	9	10
28.	Uttarakhand	5.44	5.44	5.10	3.78	223.87	236.71	223.04	127.94
29.	West Bengal	61.11	58.25	52.41	38.82	2864.97	2355.46	3125.57	2226.33
30.	Andaman and Nicobar Islands	0.10	0.12	0.07	0.04	2.68	4.12	1.90	0.94
31.	Lakshadweep	0.00	0.00	0.00	0.00	0.03	0.00	0.06	0.06
32.	Puducherry	0.33	0.31	0.38	0.29	5.62	5.37	7.26	5.33
TOTAL		481.32	512.22	511.77	424.86	23513.13	23565.01	23420.50	16322.49

*As on 30.11.2018

Note: All figures as per MIS (www.nrega.nic.in)

(c) Year-wise and State-wise DDUGKY Physical achievement under Pt. Deen Dayal Upadhyaya Grameen Kaushlya Yojana (DDU-GKY)

Sl. No.	State	FY 15-16		FY 16-17		FY 17-18		FY 18-19 till Nov. '18 as on 03.12.18 (as per MPR)	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	4013	1989	12787	18966	17341	10954	18182	20134
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0
3.	Assam	4258	3022	8202	1479	9936	3464	9320	4487
4.	Bihar	7722	3685	8608	4216	6972	4859	5799	4267
5.	Chhattisgarh	8434	4463	7355	1987	3111	539	3142	2000
6.	Gujarat	7892	5083	2254	2075	528	160	2515	780
7.	Haryana	13409	8807	10512	586	2281	5832	551	3950
8.	Himachal Pradesh	0	0	0	0	350	0	1748	149
9.	Jammu and Kashmir	18609	16524	7300	6453	1137	1424	1653	152
10.	Jharkhand	6939	1314	8360	2355	5526	2375	2941	1494
11.	Karnataka	10926	5443	10909	4432	8871	4752	3261	3099
12.	Kerala	4738	2446	11246	5598	10587	4175	7929	6994
13.	Madhya Pradesh	13089	3954	10974	3546	5353	1823	4679	1504
14.	Maharashtra	0	0	4140	3694	7082	7390	5255	2235
15.	Manipur	0	0	0	0	0	0	0	0
16.	Meghalaya	0	0	0	0	0	0	440	202
17.	Mizoram	0	0	0	0	0	0	72	0

1	2	3	4	5	6	7	8	9	10
18.	Nagaland	0	0	0	0	0	0	0	0
19.	Odisha	23070	18001	32108	45726	23520	14035	22916	21562
20.	Punjab	0	0	0	0	4987	563	1499	1273
21.	Rajasthan	23143	12844	3837	3397	2599	693	4423	2744
22.	Sikkim	304	205	0	70	0	0	0	0
23.	Tamil Nadu	20449	9375	113	30780	519	765	837	121
24.	Telangana	3554	1830	8969	9150	12470	9048	9527	12541
25.	Tripura	305	75	1197	342	1530	526	723	875
26.	Uttar Pradesh	63209	8552	11203	2052	4795	892	8155	2710
27.	Uttarakhand	0	0	0	0	0	0	369	155
28.	West Bengal	2408	1900	2512	979	2032	1518	2854	2212
TOTAL		236471	109512	162586	147883	131527	75787	118790	95640

Source: M/o Rural Development.

(d) Details of No. of skill trained candidates placed under (EST&P), beneficiaries assisted for setting up Individual/Group micro enterprises [SEP(I&G)] and No. of SHGs disbursed loans under SHG-Bank Linkage programme, year-wise, State-wise progress under DAY-NULM since 2014-15 till date (As on 05.12.2018).

Sl.No.	States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	Cumulative
1.	Andhra Pradesh	182	3116	35882	12010	38100	89290
2.	Arunachal Pradesh	0	0	0	113	297	410
3.	Assam	0	0	293	1284	258	1835
4.	Bihar	0	90	176	1546	108	1920
5.	Chhattisgarh	655	3513	5858	6476	2800	19302
6.	Goa	0	0	66	639	833	1538
7.	Gujarat	0	226	3920	6388	6741	17275
8.	Haryana	282	0	0	685	494	1461
9.	Himachal Pradesh	0	196	86	100	116	498
10.	Jammu and Kashmir	0	254	0	25	60	339
11.	Jharkhand	0	0	2700	20795	2093	25588
12.	Karnataka	0	3527	637	898	0	5062
13.	Kerala	0	0	443	2413	1570	4426
14.	Madhya Pradesh	2337	4307	38060	3039	19936	67679

Sl.No.	States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	Cumulative
15.	Maharashtra	0	0	11768	6083	10656	28507
16.	Manipur	0	6	0	0	41	47
17.	Meghalaya	0	0	317	111	7	435
18.	Mizoram	0	0	147	91	684	922
19.	Nagaland	1866	691	341	1749	0	4647
20.	Odisha	0	0	2467	776	0	3243
21.	Punjab	0	0	0	1139	893	2032
22.	Rajasthan	0	0	0	33	1345	1378
23.	Sikkim	0	0	0	0	187	187
24.	Tamil Nadu	52988	6262	0	1156	1849	62255
25.	Telangana	2628	3718	1861	10013	4078	22298
26.	Tripura	0	0	0	2	101	103
27.	Uttar Pradesh	0	0	42174	30058	11	72243
28.	Uttarakhand	0	0	1731	0	663	2394
29.	West Bengal	2083	6322	2691	6919	832	18847
30.	Andaman and Nicobar Islands	0	0	0	0	0	0
31.	Chandigarh	94	1436	283	875	0	2688
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi	0	0	0	0	0	0
35.	Puducherry	0	0	0	0	0	0
TOTAL		63115	33664	151901	115416	94753	458849

Source: M/o Housing and Urban Affairs.

Implementation of National Child Labour Project

†2354. DR. ASHOK BAJPAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any evaluation with regard to implementation of National Child Labour Project (NCLP) and grants-in-aid project of NGOs has been carried out with regard to benefits to be provided to the children freed from child labour;

† Original notice of the question was received in Hindi.